<b>S.NO</b>	Category of Claimant	Date of submission of Claim	Name of the Chaiman t(s)	Verifica tion - Form		Interest Claimed	Delay Compen sation	Others Claimed	Total Claimed	Verification - ID	Verification of Contract / Agreement	Names of the parties	Clauses reviewed	Verification - Principal	Remarks - Principal	Verification - Interest	Remarks - Interest	Verifica tion - Delay Compen	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status	Notes / remarks
1	Financial Creditors	14-03-2024	HDFC Bank Ltd	Duly filled and Signed.	43,78,03,191				43,78,03,191		No Contract between claimant and CD. Sample Tripartite Agreement was submitted by the Claimant doesnot specify that the loan has to he made good by the CD. It also doesnot specify that in case of default the CD has to repuy.	Sample Home loan agreement is between the claimant and the Homebuyer (Not with CD)			Loan is provided to the Homebuyers and not CD	0	NA	0	NA		NA	-	Rejected	Loan is provided to the Homebuyer s and not CD
2	Financial Creditors	14-03-2024	State Bank of India	Duly filled and Signed.	3,56,69,690	14,50,831			3,71,20,521	Board Resolution authorising the signatory is required	Term Icon Agreement is for an amount of 10 crores.	0K	NA	3,56,69,689	Statement for Loan Account Number 38372848194 shows outstandin of as 03-02-2024 which is the amount claimed as principal. It is not that interest have not been charged in the statement.	0	Charificat ion email sent	0	NA	-	NA	3,56,69,689	Partly Accepted	Principal fully accepted. Assaiting reply on interest.
3	Financial Creditors	15-03-2024	Edebweis s ARC	Duly filled and Signed.	1,13,65,05,342	21,43,46,695		2,34,42,16,471	3,69,50,68,508	DULY SCRED AND NOTAFIZID	Lan is given MA Asson fields Deally have been proved timed and solve Markot Respirator PU Laponial Compare Generator to Echowa ARC	Fine There is COLUMES ALL IN Second Party MA Assem Instead Party MA Assem Instead Tellowing are the guarantee Instead Tellowing are the guarantee (MA) Allows Instead Instead With Column Mantala Corporate Guarantee MA Gulern Mantala Entreprises PALLID	Completely Reviewed	11265,05,342	in Capatisharise in ort mentored	21,38,49,286	As per Schedule- I) As per S.no. 15 Interest rate is 16.50% P.A II/As per S.no. 16 Defualt Intrate is 256 P.A Defualt Intrate is 256 P.A Defualt Intrate is 1050% Defualt Intrate is 1000% Defualt Intrate is 1000% Defualt I		Orfan Jin (socialized upto) 2024 berupto (CD Bit 2024 bit (socialized upto) 2022 Alis scopied	2,03,54,64,122	Required details regardings project militatonel Add Jro chargen)	3,38,58,18,750	Verhalten under progress	Required details regarding poject milestoone Add.tst charges Int Capatialisesti on Is not mentioned is Isan agreement nagreement diaborsal
	Creditors	1+36r-24	Trusteesh ip Limited-I		3,99,52,48,858	7.4620,42;943		0		AND NOTARIZED	Debener mend by Mr Allen office in a proper a Limit of a close Month of the proper limit of the star of the star Generator to Reson Protocolog Landa Generator to Reson Protocolog Landa	Pro Direy Bancos Trustening Limited Second Party MJA Asem Dishabaranthing and private Corporational Constraints of the Corporation Constraints of the Corporation Constraints of the Public Constraints of the Constraints of the Public Constraints of the Constraints of the Public Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the Constraints of the C			Asseminations Dearling Intel P-LL and simulated Debentions on Private Processes that the on annount 200 Debention of a second response to second private and second response to worky the private six to address worky the private six to address to address and the second		statement of accounts required to Calculate interest		Proof of Default is required		awaiting for statement of accounts		Verification under progress	default enquired Assating for documents requested through mail dated 20-3-2024 sent only baskups for int calculations on 22-3-24 reply received for the realibury sent only baskups for int calculations
s	Financial Creditors	14-Mar-24		Duly filled and Signed.	48,55,98,479	37,98,55,073		0	8654,53552	DULY SIGNED AND NOTABIZED	Debratene insend by Mr-Allan infinite Isalia privet Limits and Culum Material Enterprise. Pro Lid provided Corporate Constance to Bosow Transcolip Limited	Pint Party Gencon Truiteenby Umbad Second Party MJ, Alam Hindha Inda Pinta Pinta Pinta Hindha Deall Pinta Pinta Hindha Dealle Pinta Limited Foreith Party Mr. Galam Mustafa Carporate Gaussitor: M/i Galam Matafa Enterprises Put.Ltd	Completely Reviewed	485508479	Adam to have index Politiki suad Deletrativa on Printer Brazmett basis for an emount not executing 20 Ca. Principal calculations and the limit to Principal calculations of a calcular interment of a calcular worldy the principal culturating as or CD dele	36,99,25,696	statement of Ledgers required to Calculate interest	0	Proof of Default is required	0	Awaiting for Statement of Ledgers	85,55,24,175	Verification under progress	proof of default required Awaiting for documents trequested through mail dated 20-3-2024 on 22-3-24 reply received for the mail but they seet only beakups for int calculations